

mic considerations. The Five-Year Plans have also identified the need for locating Central Government industrial projects in backward areas in order to redress regional imbalances.

Demand by Kerala for different Counts of Yarn

2064. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of COMMERCE be pleased to state:

(a) what was the total demand by Kerala for different counts of yarn and to what extent it has been met during the last two years; and

(b) whether a large number of small weavers and factories in Kerala have not been able to get the required quality of yarn and thereby forced to close down their production units?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) (a) The requirement of cotton yarn per quarter of weavers

in Kerala, as intimated by the Government of Kerala in April, 1973, was as under:—

Hanks		Count Group
		upto 20s 8 7 lakh kgs.
		21 to 40s 2 0 lakh kgs.
		41 & above 1 0 lakh kgs.
		Cones 3 6 lakh kgs.

A statement showing the allotments of cotton yarn made to Kerala since March, 1973, is attached. It may be added that distribution control over cotton yarn was gradually withdrawn from June, 1973, onwards and was completely withdrawn in March, 1974, and that no allotments were made for decontrolled counts, as these were to be purchased entirely from the market.

(b) The Central Government have no such information.

Statement

Statement showing the allotments of yarn made to Kerala under the Statutory Yarn Distribution Scheme

(Figures in Lakhs kgs.)

Period	Count group	Hanks	Cones
March, 1973	1 to 20s	1 88	0.28
	21 to 40s	0 65	1 62
	41 & above	0.25	0.52
	TOTAL	2 78	2.42
April/June, 1973	Upto 10s	1 25	0.23
	11 to 17s	0 10	0.05
	18 to 25s	9 26	0.23
	26 to 35s	1.80	0.68
	36 to 44s	0.70	0.05
	49 to 64s	0.52	0.19
	65 & above	0.63	0.01
TOTAL	14.26	1.44	

Period	Quant group	Hanks	Cones
July/September, 1973	18 to 25s	6.04	1.44
	26 to 35s	1.35	0.96
	36 to 48s	0.457	0.02
	49 to 64s	1.266	Nil.
	65 & above	1.677	0.02
TOTAL		10.80	2.44

No allotments were made during October/December, 1973, because of stay orders obtained by the mills against the statutory scheme for prices and distribution of yarn.

January/March, 1974 100s 13.433 Nil.

Functioning of branches of Nationalised Banks in Quilon District of Kerala

last Friday of June, 1973 is set out below:—

2065. SHRIMATI BHARGAVI THANKAPPAN. Will the Minister of FINANCE be pleased to state:

(Rs. in Crores)

(a) the total number of branches of nationalised banks in Quilon District of Kerala State,

(b) the total amount of loans advanced by them during 1973-74; and

(c) the particulars of the persons belonging to various sectors receiving loans and the amount of loans given to each category, separately?

	No. of Accounts	Amount
Agriculture (including Plantations)	9568	1.09
Industry	3666	22.65
Trade	1129	1.14
Others	39208	4.66
TOTAL	53571	29.54

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) As at the end of June, 1974, there were 59 offices of the public sector banks (including 28 of nationalised banks) functioning in Quilon District of Kerala State.

(b) and (c). The available information relating to the total amount of loans advanced to various sectors by public sector banks in Quilon District of Kerala and outstanding as on the

बिहार में काले धन का पता लगाया जाना

2066. श्री जगन्मोहन सिंह :

डा० लक्ष्मीनारायण शर्मा :

क. ग बिना यही यह बताने की कृपा करेगे कि :

(क) गत तीन वर्षों में बिहार में कुल कितनी राशि के काले धन का पता लगाया गया; और